

other States during 1 April, 1977 to 15 March, 1983

(b) if so, the names and places of the same;

(c) how many applications have been received during the above period from public and private sector from each States and the details thereof;

(d) How many of them have been rejected and the reasons therefor in each case;

(e) What is the capacity production and investment of each of the above ones; and

(f) how many sanctioned and approved plants of the above have started production and the details of each one with yearly production by each one during the above period ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATI TIWARI) : (a) and (b) 167 letters of intent and 44 industrial licences were issued during the period 1977-83 for setting up cement plants in the public and private sectors in different States. Details of letters of intent and industrial licences, including the name of the party, address, location, item of manufacture, etc. are being published by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are available in the Parliament Library.

(c) to (f) The information is being compiled and will be laid on the Table of the House.

Fake SC and ST Certificates

7155. **SHRI G.Y. KRISHNAN :**

SHRI N.E. HORO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some cases of fake Scheduled Caste Certificates have been brought to the notice of Government;

(b) whether Scheduled Castes Certificates are much sought after by students claiming to belong to the Scheduled Castes or Tribes of backward classes or minority communities to get admission to educational institutions;

(c) if so, the number of such cases, State-wise, brought to the notice of Government during last three years; and

(d) the steps Government have taken in this regard to protect welfare of the Scheduled Castes and Scheduled Tribes in this regard;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) The requisite information is being selected from the State Governments/U.T. Administrations and will be laid on the Table of the House.

(d) The Ministry of Home Affairs has issued instructions to all the State Governments/UT. Administrations from time to time requesting them to take deterrent action against officials who issued certificates carelessly or deliberately without proper verification. The State Governments/U.T. Administrations were also requested to issue necessary instruction to all officials under their control who are empowered to issue certificates to take proper care before issuing them. Those officials were also to be informed that action would be taken against them under the relevant provisions of the Indian Penal Code if any one of them is found to have issued certificates carelessly and without proper verification in addition to the action to which they are liable under the appropriate disciplinary rules applicable to them.

Promotion of Engineering Industry

7156. **SHRI LAKSHMAN MALLICK :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken steps for the promotion of Engineering Industry in the country ;

(b) if so, the steps taken by Government to increase the number of engineering industry in the State of Orissa ; and

(c) the details of the programme proposed to be taken up in 1983-84 in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : (a) Some of the steps include removal of infra-structure constraints, encouragement of technology upgradation, modernisation, expansion of capacities as also export development, interaction with other agencies to revive demand for commercial planning investments in